National cyber crime coordination centre

2766. SHRIMATI RENUKA CHOWDHURY:
DR. CHANDAN MITRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has decided to set up national cyber crime coordination centre;

(b) if so, the details thereof along with its salient features and terms of reference; and

(c) the steps taken by Government to have centralised online reporting mechanism and create legal and technical infrastructure for cyber crime monitoring, investigation and tackling it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) The Expert Group constituted in the Ministry of Home Affairs to prepare a roadmap for effectively tackling cyber crimes in the country has recommended to set up an Indian Cyber Crime Coordination Centre (14C) to fight against cyber crimes in the country. This has been accepted by the Ministry of Home Affairs, in-principle, for effective execution of online cyber crime reporting, cyber crime monitoring, setting up of forensic units, capacity building of police, prosecutors and judicial officials, promotion of Research and Development, awareness creation etc.

Highest number of suicide cases in India

2767. SHRI MANSUKH L. MANDAVIYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware about a latest data according to which India has recorded highest number of suicide cases in the world due to various reasons;

(b) if so, the details thereof and the reasons therefor;

(c) whether Government has conducted any analysis thereof, if so, the details thereof and if not, the reasons therefor; and

(d) the details of corrective measures/steps taken by Government in consultation with the State Governments to prevent/minimize cases of suicides in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) National Crime Records Bureau (NCRB) collects data on suicides reported in India only and not of other